



(Applicant's Copy) STATE BANK OF INDIA

Challan for remittance of application fee
For High Court of Judicature at Allahabad
Limited Competitive Examination to U.P.H.J.S.-2018 (Part-II)

'Power Jyothi' Account No.32250288277 At SBI, High Court, Allahabad (Code 03879) To be filled by the applicant:
Applicant's Name
Mr./MsFather's/Husband's Name
To be filled by Branch: Branch Name
Branch Code Receipt/Journal No
Date of Deposit
Examination Fee Rs.600/- (Including all charges)

Signature of the Applicant

Signature of the authorized official With Branch Seal

- **Note:** 1. Examination fee shall not be refunded in any circumstances.
 - 2. For detailed information see official website www.allahabadhighcourt.in
 - 3. No extra amount be charged by the Branch.
 - High Court's copy and Applicant's copy of challan duly signed by competent authority of Bank be handed over to the Applicant.





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